

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) and (b) The Jawahar Rozgar Yojana (JRY) and Integrated Rural Development Programme (IRDIP) are being implemented in various States including Bihar, to solve the rural unemployment and backwardness in the States. Besides, the Government of India has also introduced intensified JRY for providing employment in 120 backward districts of the country. Under this programme 23 districts of Bihar have been covered. Employment Assurance Scheme has also been launched in 157 blocks in Bihar to provide assured employment of 100 days of unskilled manual work to rural poor in the age group of 18—60 years who are in need of employment and seeking it.

(c) and (d) To ascertain the persons below poverty, line (PPL), the Ministry of Rural Development conducted last PPL Survey November, 1991 in various States/ Union Territories including Bihar.

Public Sector Undertakings in Madhya Pradesh

11. SHRI KHELAN RAM JANGDE:

Will the PRIME MINISTER be pleased to state:

(a) the total amount of funds invested in each of the Public Sector Undertakings in Madhya Pradesh upto June, 1994;

(b) the details of the annual output/profit/loss and the number of employees in each undertaking; and

(c) the details of the projects in Madhya Pradesh in which the Union Government propose to make investment and the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) As on 31.3.93 for which period the information is available there were following six Central PSEs in the State of Madhya Pradesh:

1. Ferro Scrap Nigam Ltd.
2. Madhya Pradesh Ashok Hotel Corpn. Ltd.
3. NEPA Ltd.
4. Northern Coalfields Ltd.
5. NTC (Madhya Pradesh) Ltd.
6. South Eastern Coalfields Ltd.

PSE wise detail of investment is given in Statement 16 at pages S-86 to S-94.

(b) PSE wise details of annual output, net profit/loss and number of employees are given in Statement No. 23 A at pages S-134 to S-161, Statement No. 7 A at pages S-43 to S-50 and Statement No. 28 at pages S-189 to S-195 respectively in Volume-I of Public Enterprises Survey laid in the Parliament on 23.2.1994.

(c) Details of Central Projects under implementation

costing Rs. 100 crores and above as on 31.3.1993 together with expected time of completion are given at pages 43 to 50 in Volume-I of Public Enterprises Survey 1992-93.

Cities Facing Scarcity of Drinking Water

13. SHRI HARI KEWAL PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have identified the small and medium towns facing scarcity of drinking water;

(b) if so, the details thereof State-wise;

(c) whether the State Governments have sent some schemes and sought amount from the Union Government to ensure supply of drinking water to these towns; and

(d) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Urban Water Supply is a State subject and it is the responsibility of the State Governments/local bodies to provide safe and adequate supply of drinking water to its urban population. Water supply schemes are planned, designed and executed by the state PHE dept. with state plan funds. Therefore, the Union Government have not conducted any such study to identify the small and medium town facing scarcity of drinking water.

(c) and (d) Under the Centrally sponsored Accelerated Urban Water Supply Programme for towns having population less than 20,000 the Government of India had received proforma proposals for 1184 towns for consideration during 1993-94 and 147 towns have been considered and an amount of Rs. 1176.76 lakhs has been released to these towns.

[English]

Sick Units in Orissa

14. SHRI K. PRADHANI:

Will the PRIME MINISTER be pleased to state:

(a) whether some major and medium scale industrial units in Orissa have fallen sick;

(b) if so, the details of such sick units at present and the reasons of their sickness; and

(c) the steps taken to revive these units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) and (b) Data on sick industrial units assisted by banks in the country are compiled by the Reserve Bank of India. According to the latest RBI data, 9862 industrial units in the small scale sector and 38 industrial units in the non-small scale sector were reported sick as at the end of September, 1992 in the